कि लापरवाही के कारण उपरोक्त घटना हुई ? इसके अलावा कितने उत्पादन की हानि हुई है और उस होने वाली हानि का मूल्य कितना है ?

**पेट्रोलियम और रसायन मंत्री (श्री हुमायून् कबिर)** : वहां पर कौन कर्मचारी मौजूद था और जिम्मेदार था वह तो मैं नहीं बतला सकता लेकिन वह एक ऐक्सीडेंट था जैसा कि पहली रिपोर्ट में बतलाया गया था कि कभी कभी गैस प्लांट लीक करने से और उस पाइप में से गैस ऐसकेप करने से ऐक्स-प्लोजन हुआ और आग लग गई । कैमिकल प्लांट में इस तरह की दुर्घटनायें ऐक्सीडेंट्स कभी कभी हो जाया करती हैं लेकिन बहरहाल हमें भविष्य के लिए होशियार हो जाना चाहिए । लौस जो बताया गया है वह 830 टन ऐमोनिया का प्रोडक्शन कम हुआ अब उससे जितनी फर्टिलाइजर पैदा होती है उसका हिसाब लगायें तो अन्दाजन 8 या साढ़े 8 लाख रुपये का नुकसान हुआ है ।

**श्री हुकम चन्द कछवाय** : जिसकी देखरेख में था उसके बारे में क्या हुआ ? जिन कमचारियों की लापरवाही के कारण यह गड़बड़ और दुर्घटना हुई उनका क्या बना ?

**अध्यक्ष महोदय** : गड़बड़ कोई नहीं हुई बल्कि ऐक्सीडेंटली वाटर इनलैट पाइप लीक कर गया ।

Papers to be laid on the Table.

**Shri Nath Pai** (Rajapur): Mr. Speaker, before you proceed, as one concerned that your authority should be upheld may I know what happened to your direction yesterday that the calling attention notices were in arrears.

**Mr. Speaker:** I am putting two notices today; the second one will be taken up at 5 O'clock. They will all be disposed of very soon.

**Shri Nambiar** (Tiruchirapalli): My calling attention notice also?

**Mr. Speaker:** I cannot say whether I have admitted it or not. I will dispose of those that are admitted within 3-4 days.

**Shri Nambiar:** Kerala now comes under this House directly.

**Mr. Speaker:** It is not to be argued here.

**Shri S. M. Banerjee** (Kanpur): Sir, I am not referring to the calling attention notice as such.

**Mr. Speaker:** He refers to it by some other name.

**Shri S. M. Banerjee:** Whenever a strike takes place, there should be specific instructions. Now, what they do is, when the strike is over, they come here and make a statement.

**Mr. Speaker:** Papers to be laid.

---

**12.08 hrs.**

## PAPERS LAID ON THE TABLE

### Notification under Compulsory Deposit Scheme Act

**The Minister of Finance (Shri T. T. Krishnamachari):** Sir, I beg to lay on the Table a copy of the Compulsory Deposit (Income-tax Payers) Fourth Amendment Scheme, 1964, published in Notification No. G.S.R. 1486, dated the 8th October, 1964, under section 16 of the Compulsory Deposit Scheme Act, 1963. (Placed in Library. See No. LT-3442/64).

### Annual Report and audited accounts of Pyrites and Chemicals Development Company Limited

**The Minister of State in the Ministry of Petroleum and Chemicals**

**(Shri Alagesan)**: I beg to lay on the Table a copy each of the following papers:

(1) Annual Report of the Pyrites and Chemicals Development Company Limited, New Delhi, for the year 1963-64 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) Review by the Government on the working of the above Company.

[*Placed in Library. See* No. LT-3443/64].

---

**12.09 hrs.**

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### FIFTY-FIRST REPORT

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Fifty-first Report of the Committee on Private Members' Bills and Resolutions.

---

**12.09½ hrs.**

## MOTION RE: INTERNATIONAL SITUATION contd.

**Mr. Speaker:** Now, we will resume discussion on the international situation. The Foreign Minister is not here. Mr. Bibhuti Mishra.

**श्री विभूति मिश्र** (गोपालगंज) अध्यक्ष महोदय . . .

**Shri M. R. Masani** (Rajkot): Sir, I wonder whether you could give us an indication when the hon. Minister would speak.

**Mr. Speaker:** I had asked him to reply immediately after the question hour.

**Shri M. R. Masani:** That is what we understood also.

**Mr. Speaker:** Since he is not here I am calling upon an hon. Member. Immediately he comes, we shall ask him to reply.

**Shri Hem Barua** (Gauhati): Sir, it is a wrong precedent. I hope you will excuse me for saying like this. If a Minister is not there to continue the debate, it goes against the spirit of the debate . . . (*Interruptions*).

**Shri S. M. Banerjee** (Kanpur): He knew it.

**Mr. Speaker:** He must have known it; I had announced it yesterday very clearly, that we shall hear the Minister today. He is not here just now. Shall we stop and remain idle? What is the proposal? We will see when he comes.

**Shri Nath Pai** (Rajapur): It is a question of showing some courtesy to the House.

**Mr. Speaker:** When he comes we will certainly take it up. That is what I am telling them again and again.

**श्री विभूति मिश्र :** अध्यक्ष महोदय, मैंने श्री स्वर्ण सिंह के मोशन पर अपना जो संकल्प दिया है, मैं उसका समर्थन करता हूं। अपने संकल्प के सम्बन्ध में मेरा यह कहना है कि कल हमारे प्रधान मंत्री जी ने जो भाषण दिया, उससे मुझे यह उम्मीद मालूम होती है कि वह एटम बम बनाने के विषय में कुछ विचार कर रहे हैं और इसके विज्ञान पर कुछ ध्यान दे रहे हैं। लेकिन मैं प्रधान मंत्री जी को एक बात बताना चाहता हूं कि कांग्रेस ने कभी भी अहिंसा को अपना आर्टिकल आफ फ़ेथ नहीं माना है, बल्कि कांग्रेस ने बराबर अहिंसा को पालिसी की माना है। हमारे प्रधान मंत्री जी जब पन्त जी की मिनिस्ट्री में थे, उस समय कानपुर में एक बार लेबर स्ट्राइक के सम्बन्ध में फ़ायरिंग हुई थी, जिसका गांधी जी ने समर्थन किया था।

मैं समझता हूं कि हमारे जो साथी गांधीवादी हैं और गांधी जी के अनुयायी हैं,